GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:6408
ANSWERED ON:06.05.2013
ISSUE OF NOTICES BY NGT
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Green Tirbunal (NGT) has issued notices to various Departments on a petition that accused the Government of failing to de-choke trees by removing concrete around them in Delhi;
- (b) if so, the response of the Department on the notice issued; and
- (c) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a)& (b) The National Green Tribunal has issued notices to various Ministries, Departments, Local Bodies and Others in a petition No. 82 of 2013 regarding de-choking trees in Delhi by removing concrete around them. The Ministry has yet not finalised the response.
- (c) Guidelines for Greening of Urban Areas and Landscape in the city of Delhi have been issued on 31st July, 2000 by Ministry of Urban Development and Poverty Alleviation. These have been reiterated by the Environment & Forest Ministry to all the Ministries/ Departments/ Local Bodies and organisations concerned in the Government of India and the Government of NCT of Delhi for taking necessary action.